

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 2797.
TO BE ANSWERED ON MONDAY, THE 20TH MARCH, 2017.**

SETTING UP OF POLLUTION-FREE INDUSTRIES

2797. SHRI P.K. BIJU:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether Government proposes to set up pollution-free industries in the country including Kerala;
- (b) if so, the details thereof, State/ UT-wise;
- (c) if not, whether the States are capable of establishing pollution-free industries/units and if so, the details thereof; and
- (d) whether the Government proposes to remove the obstacles being faced in establishing these pollution-free industries/units in the States and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a) to (c): The primary responsibility of industrial development rests with the State Government and Union Territories. While the State/Union Territory Government's policy is to promote industries following pollution control norms, it is the private sector that sets up the industry.

(d): Does not arise.
